

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH: 'D' NEW DELHI**

**BEFORE SH. AMIT SHUKLA, JUDICIAL MEMBER
AND
SH. L. P. SAHU, ACCOUNTANT MEMBER**

ITA No. 743/DEL/2014 (A.Y 2006-07)

Vijay Goel Director of M/s. Goel International Pvt. Ltd. Sonkra Road, Taraori Karnal ABMPK7955M (APPELLANT)	Vs	DCIT Central Circle Karnal (RESPONDENT)
--	----	---

Appellant by	None
Respondent by	Sh. Vijay Varma, CIT DR

Date of Hearing	14.08.2018
Date of Pronouncement	14.08.2018

ORDER

PER L. P SAHU, AM

This appeal is filed by the Assessee against the order dated 22/11/2013 passed by the CIT(A)- V, New Delhi for Assessment Year 2006-07. Neither assessee attended nor any application for adjournment has been received. It is thus inferred that the assessee is not interested to prosecute this appeal.

2. Having regard to Rule 19(2) of Income Tax Appellate Tribunal Rules and following various decisions of Delhi Bench of the Tribunal including that of Multiplan India Ltd. [38 ITD 320 (Delhi)] and Hon'ble Madhya Pradesh High Court's decision in case of Estate of Late Tukojirao Holkar Vs. CWT [223 ITR 480 (MP)], this appeal is treated as un-admitted and dismissed.

3. In result, the appeal of the assessee stands dismissed for non prosecution.

Order pronounced in the Open Court on 14th August , 2018.

Sd/-
(AMIT SHUKLA)
JUDICIAL MEMBER

Sd/-
(L. P. SAHU)
ACCOUNTANT MEMBER

Dated: 14/08/2018
R.N

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR

ITAT NEW DELHI

Date of dictation	14.08.2018
Date on which the typed draft is placed before the dictating Member	14.08.2018
Date on which the typed draft is placed before the Other Member	
Date on which the approved draft comes to the Sr. PS/PS	
Date on which the fair order is placed before the Dictating Member for pronouncement	
Date on which the fair order comes back to the Sr. PS/PS	14.08.2018
Date on which the final order is uploaded on the website of ITAT	14.08.2018
Date on which the file goes to the Bench Clerk	14.08.2018
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	